

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. A.(SJ) No. 508 of 2010

Hira Lal Prajapati @ Hira

..... Appellant

Versus

The State of Jharkhand

..... Respondent

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellant

: Mr. R.C.P. Sah, Advocate

For the Respondent

: Mrs. Nehala Sharmin, APP

08/Dated: 26/03/2021

On call, both counsels have appeared.

Due to paucity of time, this matter could not be heard.

Put up this case after Holi holidays in seriatim.

(Ratnaker Bhengra, J.)